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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 32/2017 & IA 114/2017 In

Ivn. P No. 1 of 2017 in TP No. 119/397-398/NCLT/AHM/2016 (New)
CP No. 23/397-398/CLB/MB/2015 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2017**

Name of the Company: Nasreen Kowsar & Anr.
V/s.
DB Shapriya Construction Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNJAL DALAL	PCS	Resp. no 1	K Dalal
2.	M. P. Sharma	PCS	Petitioner	M Sharma

ORDER

Learned PCS Mr. M P Sharma present for Original Petitioner. Learned PCS Mr. Kunjal Dalal present for Original Respondent no. 1.

IA 32/2017 pleadings completed.

In IA 1/2017 Applicant is directed to file English translation of the documents at page 17 to 25 of the application within one week serving a copy to the Original Respondent.

Respondent in IA 1/2017 shall file reply in IA 1/2017 within two weeks from the date of receipt of translated documents.

IA 114/2017 is disposed of at the stage of admission in view of the direction given to the Applicant in IA 1/2017.

List IA 32/2017 and IA 1/2017 for hearing together on 21.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 18th day of May, 2017.